

# 6069

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 693 of 2023**

**IN THE MATTER OF:**

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023"

**I N D E X**

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FILED BY:



**Avijit Roy  
Advocate**

**For the THE ASSAM POLLUTION  
CONTROL BOARD/Respondent  
Mobile: 9899915595  
Email: avijitroy.aor@gmail.com**

**Filed On : 03 .05.2026**

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BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 693 of 2023

IN THE MATTER OF:

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023"

Reply Affidavit on behalf of the Assam Pollution Control Board, pursuant to the order dated 10.04.2026 passed by the Hon'ble Tribunal

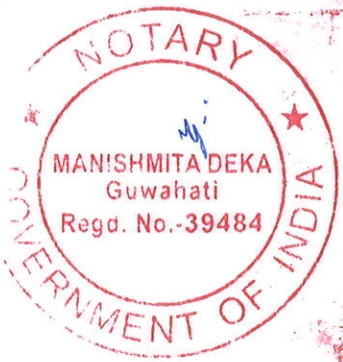
I, Sri Mukunda Madhab Bora, son of Late Durga Dutta Baghri aged about 59 years, and presently serving as Chief Environmental Engineer and Nodal Officer (Legal), Assam Pollution Control Board, having its office at Bamunimaidam, Guwahati-781021, Assam do hereby as deponent solemnly affirm and state as under:

1. That, this deponent is the Chief Environmental Engineer of Assam Pollution Control Board (hereinafter referred to as the Board) and conversant with the facts and circumstances of the present case and is duly authorized to swear and affirm this instant affidavit on behalf of the Board
2. That, the present affidavit is being filed in compliance with the order dated 10.04.2026 passed by this Hon'ble Tribunal in Original Application No. 693 of 2023, whereby this Hon'ble Tribunal directed the State Pollution Control Boards/Pollution Control Committees to respond to the disclosures made by the Central Pollution Control Board (CPCB) regarding infrastructure facilities and vacancy position. A copy of the order dated 10.04.2026 is annexed herewith and marked as **Annexure-A**.



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3. That, the respondent respectfully submits that the Board has been continuously taking necessary measures for strengthening its laboratory infrastructure, environmental monitoring facilities and manpower position for effective discharge of its statutory functions under the environmental laws.
4. That, with regard to the observations made in Table-1 of the CPCB report concerning infrastructure facilities available for monitoring environmental parameters, it is respectfully submitted that several facilities/parameters reflected as unavailable are in fact available at the Central Laboratory of the Board or are under procurement/repair process. The details are herein below :-
  - a. That, in respect of Water and Wastewater parameters, the Board has already installed ICP-OES facility through which Cyanide can be analyzed. Further, Ion Selective Electrode (ISE) facility is also available for analysis of Cyanide parameter.
  - b. That, in respect of Solid and Solid Waste parameters, namely Soil Moisture, pH, Organic Carbon/Matter, Corrosivity, Ignitibility and Calorific Value, the same are being analyzed at the Central Laboratory of the Board.
  - c. That, the TCLP facility is available with the Board; however, the concerned instrument is presently non-functional and repair works have already been initiated for restoration of the facility.
  - d. That, in respect of Meteorology, Air, Noise and Emission monitoring facilities, procurement process for instruments relating to monitoring of



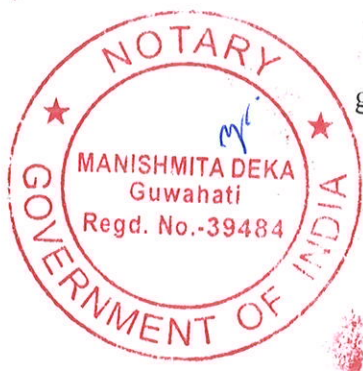
## 6072

Moisture and Halides (HF/HCl) has already been initiated and the same are expected to be procured within a period of six months.

- e. That, with regard to instruments and equipment for environmental monitoring and laboratory analysis, the answering respondent Board already possesses several facilities including Ice Boxes, Microbial Culture facilities, Refrigerator, Thermohygrometer, Imhoff Cone and Water Bath for processing of samples.
- f. That, procurement process for certain additional instruments/equipment including Tedler Bags, Portable TOC Analyser for Emission Monitoring, Digital Burettes, Methane and Non-Methane Hydrocarbon (NMHC) Analyser and Moisture Content Analyser has already been initiated and some of the same are proposed to be procured within six months, subject to availability of funds and completion of procurement formalities.
- g. That, certain facilities such as Accelerated Solvent Extraction and Solid Phase Extraction System could not yet be procured due to financial constraints. However, the Board is taking necessary steps for augmentation of laboratory infrastructure in a phased manner.

A copy of the Report submitted by the Laboratory & Scientific Section of the Board is annexed herewith and marked as **Annexure-B**.

5. That, with regard to participation of laboratories in Proficiency Testing (PT) programmes as reflected in Table-2 of the CPCB report, it is respectfully submitted that the Central Laboratory of the Board has been consistently



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participating in PT programmes for maintaining analytical quality assurance and regulatory compliance.

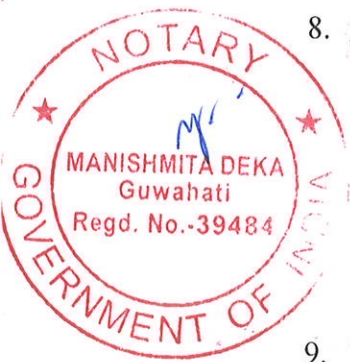
6. That, the answering respondent Board has also initiated upgradation of Regional Laboratory Offices located at Bongaigaon, Nagaon, Tezpur, Silchar and Sivasagar with the objective of facilitating effective participation of such laboratories in future Proficiency Testing Programmes.

7. That, the answering respondent Board has also prepared a proposed Budget Estimate for the Financial Year 2026-27 under the Laboratory Division for strengthening monitoring of Air, Water, Solid Waste, Noise and infrastructural development including procurement of equipment and instruments in compliance with the directions of this Hon'ble Tribunal in the present matter. A copy of the proposed budget estimate is annexed herewith and marked as **Annexure-C**.

8. That, with regard to vacancy position reflected in Table-A of the CPCB report, it is respectfully submitted that certain promotional vacancies remain unfilled due to backlog reserved positions and non-availability of eligible incumbents in the feeder cadre for promotion.

9. That, the answering respondent Board has already communicated with the Government of Assam seeking approval for de-reservation of certain posts for clearing backlog vacancies and facilitating expeditious filling up of vacant posts. The details are hereunder :-

a. Vide letter dated 18.02.2025, the Board requested the Government of Assam for de-reservation of certain reserved posts in the Scientific Cadre,



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namely Senior Environmental Scientist and Executive Environmental Scientist, due to non-availability of eligible Scheduled Tribe (Plain), Scheduled Tribe (Hill) and Scheduled Caste candidates in the feeder cadres. A copy of the said communication dated 18.02.2025 is annexed herewith and marked as **Annexure-D**.

- b. Vide letter dated 22.01.2026, the Board further requested the Government of Assam for de-reservation of one Scheduled Caste reserved post in the cadre of Additional Chief Environmental Engineer under Engineering and Technical Service due to non-availability of eligible Scheduled Caste candidate in the feeder cadre despite meetings of the Selection Committee having already been conducted. A copy of the said communication dated 22.01.2026 is annexed herewith and marked as **Annexure-E**.

10. That, the answering respondent Board is taking continuous and earnest efforts for filling up the existing vacancies in both Scientific/Engineering and Administrative categories in accordance with applicable rules and procedures.

11. That, the answering respondent Board is taking all possible steps in a phased manner, subject to availability of financial resources and administrative approvals, for procurement of requisite instruments/equipment and strengthening of laboratory infrastructure in order to bridge the gaps identified in the CPCB report.

12. That, the deficiencies and gaps pointed out in the CPCB report are either already available at the Central Laboratory, under procurement, under repair, or



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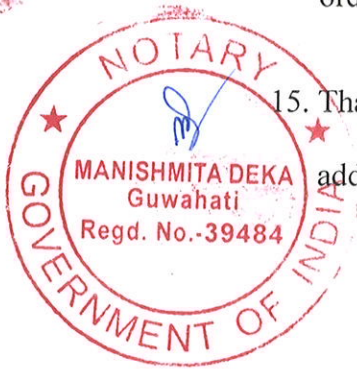
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Date 27/5/2026

are being addressed progressively through administrative and financial measures.

13. That, the answering respondent , i.e. Assam Pollution Control Board remains committed towards strengthening its institutional capacity, laboratory infrastructure, environmental monitoring system and manpower resources for effective discharge of its statutory duties and compliance with environmental laws.

14. That, in view of the aforesaid submissions of the Answering Respondent, it is humbly submitted that the Answering Respondent shall abide by any and all orders or directions passed by this Hon'ble Court.

15. That the answering respondent craves the leave of this Hon'ble Tribunal to file additional affidavit, if required.



Mukund Madhab Bera

DEPONENT

VERIFICATION

I, the deponent herein above, do hereby verify the contents of this affidavit to be true and correct to my knowledge and belief, and no part of this affidavit is false and nothing material has been concealed therefrom.

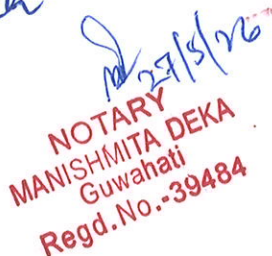
Verified at Guwahati, Assam on this 27<sup>th</sup> day of May, 2026.

Mukund Madhab Bera

DEPONENT

Identified:-

Siddhartha Baruah  
Advocate 495/99.



Solemnly affirmed before me this day, I certify that I read over and explained the contents to the declarant and that the declarant seemed perfectly to understand them.

Item Nos. 30-31

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023  
(I.A. No. 512/2024)

News Item Titled "Pollution Control Boards Are the Weak Link" Appearing  
in Deccan Herald Dated 24.10.2023.

Versus

Meghalaya Pollution Control Board & Ors.

Respondent(s)

**With**

Original Application No. 562/2023  
(IA No 716/2023)

Varun Gulati

Applicant

Versus

MoEF&CC & Ors.

Respondent(s)

Date of hearing: 10.04.2026

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. Kapil Sagar, Adv. for Applicant in OA 562/2023

Respondents: Mr. Amit Singh Chauhan & Mr. Kuldeep Kasana, Advs. for CPCB  
Mr. Bhanwar Pal Singh Jadon, Ms. Gargi Chaturvedi & Ms. Anjali  
Sharma, Advs. for the State of UP  
Mr. Vikas Saini, Adv. for the State of Punjab (Through VC)  
Ms. Madhumita Bhattacharjee, Adv. for the State of West Bengal  
(Through VC)  
Mr. Rahul Khurana, Adv. for the State of Haryana & HSPCB  
Mr. Shubham Bhalla, Adv. for R - 30 & 36 (Through VC)  
Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for Govt. of NCT of  
Delhi  
Mr. Kaushal Gautam, AAG for the State of Uttarakhand (Through VC)  
Mr. Gigi. C. George & Ms. Neha Sharms, Advs. for Andaman & Nicobar  
Islands & Lakshwdeep Islands  
Mr. Jogy Scaria, Adv. for KSPCB (Through VC)  
Mr. Nishe Rajen Shonker, Adv. for the State of Kerala (Through VC)  
Mr. A.V. Nair, Adv. for Gujarat PCB (Through VC)  
Mr. Dhananjay Baijal & Mr. Tilak Singh, Advs. for Telangana SPCB  
Mr. Pukhrambam Ramesh Kumar, Adv. for the State of Manipur  
(Through VC)  
Mr. Raj Kumar, Ms. Vidushi Sah, Mr. Sumit Chaudhary, Mr. Ankit  
Chaudhary, Ms. Neetu Singh & Ms. Vandana Sachdeva, Advs. for LPCC  
Mr. Raghav Sharma, Adv. for MP PCB (Through VC)  
Mr. Mukesh Verma & Ms. Vatsala Tripathi, Advs. for UKPCB & MPCB  
(Through VC)  
Mr. Devraj Ashok, Adv. for KSPCB (Through VC)

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Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB (Through VC)  
 Mr. Arnab Roy, Adv. for Tripura SPCB (Through VC)  
 Mr. Siddharth Vasudev & Mr. TVS Raghavendra Sreyas, Advs. for AP PCB (Through VC)  
 Ms. Purnima Krishna, Adv. for Tamil Nadu PCB  
 Mr. Gautam Singh, Adv. for the State of Andhra Pradesh  
 Mr. Shuvodeep Roy, Adv. for the State of Tripura (Through VC)  
 Ms. K. Enatoli Sema, Adv. for Meghalaya PCB & Nagaland PCB (Through VC)  
 Mr. Sameer Abhyankar, Adv. for R - 22 (Through VC)  
 Mr. Parth H. Bhatt, Adv. for R - 7 (Through VC)  
 Ms. Sunita Sharma, Adv. for R - 31 (Through VC)  
 Mr. Gautam Singh, Adv. for UT of J & K  
 Ms. Dippt Anubhuti & Mr. Abhishek Khare, proxy counsel for Ms. Priyanka Swami, Adv. for Nagar Palika Parishad, Loni in OA 562/2023

## ORDER

1. In this Original Application the Tribunal is considering the issue of infrastructure, resources and capacity of the State Pollution Control Boards (PCBs)/Pollution Control Committees (PCCs) as there is an allegation that these Boards and Committees are not able to perform properly on account of inadequate facility, not filling up the post against the sanctioned strength, high number vacancies specially in technical position, absence of proper training, lack of pollution monitoring and abatement equipments and absence of technically competent leadership.

2. In response to the notice issued by the Tribunal, the replies have been filed by the different PCBs/PCCs. The CPCB has compiled the information in tabulated form and has filed the report dated 09.04.2026. The position relating to infrastructure facility available for monitoring of environmental parameters is disclosed in Table 1 of the report as follows:-

**Table 1: Infrastructure facility available for monitoring of environmental parameters**

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
<b>A. State Pollution Control Board</b>							
1. Andhra Pradesh	66	14	28	9	19	37	21

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Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
2. Arunachal Pradesh	12	0	6	4	3	10	5
3. Assam PCB	66	7	26	9	18	39	21
4. Bihar SPCB	34	0	18	9	15	21	7
5. Chhattisgarh ECB	25	4	23	9	19	18	7
6. Goa SPCB	63	8	23	9	13	36	14
7. Gujarat SPCB	67	15	28	11	19	46	23
8. Haryana SPCB	65	6	19	3	8	24	13
9. Himachal Pradesh SPCB	48	12	24	7	9	32	10
10. Jharkhand SPCB	8	1	9	3	11	3	1
11. Karnataka SPCB	67	15	28	11	19	44	20
12. Kerala SPCB	66	14	27	10	19	37	19
13. Madhya Pradesh SPCB	67	15	28	10	18	42	21
14. Maharashtra SPCB	67	11	24	8	18	38	17
15. Manipur SPCB	23	7	15	8	9	29	5
16. Meghalaya SPCB	49	14	23	11	19	37	22
17. Mizoram SPCB	45	0	17	6	9	23	14
18. Nagaland SPCB	19	0	10	7	3	13	6
19. Odisha SPCB	60	15	27	10	19	41	19
20. Punjab SPCB	65	7	24	9	18	36	14
21. Rajasthan SPCB	23	0	11	7	14	30	10
22. Sikkim SPCB	26	0	19	8	12	31	10
23. Tamil Nadu SPCB	64	12	25	7	12	31	10
24. Telangana SPCB	67	15	26	10	21	43	21
25. Tripura SPCB	46	0	17	10	9	30	16

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Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
26. Uttarakhand SPCB	39	0	7	6	5	12	7
27. Uttar Pradesh SPCB	61	10	26	10	15	34	17
28. West Bengal SPCB	63	15	12	9	4	39	16
<b>B. Pollution Control Committees</b>							
1. Andaman & Nicobar PCC	59	13	24	10	21	45	25
2. Chandigarh PCC	44	8	23	9	13	25	7
3. Dadra, Nagar Haveli, Daman and Diu PCC	33	0	2	7	1	21	4
4. Delhi PCC	39	0	23	7	19	31	13
5. Jammu & Kashmir PCC	32	0	17	8	16	28	10
6. Ladakh PCC	20	8	18	3	4	12	7
7. Lakshadweep PCC	27	0	4	9	1	13	9
8. Puducherry PCC	42	0	21	9	12	24	7

**Note: All the facility for monitoring the environmental parameters may not be required to be set up with the SPCBs/PCCs, as the number of parameters to be monitored will vary depending on the types of the industry /activity within the jurisdiction of the respective SPCB and PCC.**

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3. The details of laboratories participated on PT performance are disclosed in table 2 as under:

**Table 2: Details of Laboratories Participated on PT Performance**

S. No.	SPCB / PCC	No of Laboratories	Year of participation	No. of Lab participated	% participation
1.	Andhra Pradesh	5	2022	1	20
			2023	3	60
			2024	2	40
2.	Arunachal Pradesh	2	2022	0	0
			2023	0	0
			2024	0	0
3.	Assam	5	2022	2	40
			2023	2	40
			2024	2	40
4.	Bihar	1	2022	0	0
			2023	0	0
			2024	1	100
5.	Chhattisgarh	7	2022	0	0
			2023	0	0
			2024	0	0
6.	Goa	1	2022	1	100
			2023	1	100
			2024	1	100
7.	Gujarat	9	2022	5	55.55
			2023	6	66.67
			2024	5	55.55
8.	Haryana	4	2022	3	75
			2023	3	75
			2024	3	75
9.	Himachal Pradesh	6	2022	3	50
			2023	2	33.33
			2024	5	83.33
10.	Jharkhand	16	2022	4	25
			2023	6	37.5
			2024	8	50
11.	Karnataka	9	2022	1	11.11
			2023	1	11.11
			2024	2	22.22
12.	Kerala	16	2022	1	6.25
			2023	1	6.25
			2024	1	6.25
13.	Madhya Pradesh	11	2022	6	54.54
			2023	5	45.45
			2024	6	54.54
14.	Maharashtra	8	2022	8	100
			2023	5	62.5
			2024	6	75
15.	Manipur	1	2022	0	0
			2023	0	0
			2024	0	0

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16.	<b>Meghalaya</b>	4	2022	1	25
			2023	1	25
			2024	1	25
17.	<b>Mizoram</b>	1	2022	0	0
			2023	0	0
			2024	1	100
18.	<b>Nagaland</b>	1	2022	0	0
			2023	0	0
			2024	0	0
19.	<b>Odisha</b>	12	2022	1	8.33
			2023	1	8.33
			2024	1	8.33
20.	<b>Punjab</b>	3	2022	0	0
			2023	0	0
			2024	1	33.33
21.	<b>Rajasthan</b>	25	2022	2	8
			2023	4	16
			2024	12	48
22.	<b>Sikkim</b>	1	2022	0	0
			2023	0	0
			2024	1	100
23.	<b>Tamil Nadu</b>	18	2022	2	11.11
			2023	3	16.67
			2024	4	22.22
24.	<b>Telangana</b>	3	2022	1	33.33
			2023	1	33.33
			2024	1	33.33
25.	<b>Tripura</b>	3	2022	0	0
			2023	0	0
			2024	0	0
26.	<b>Uttarakhand</b>	4	2022	1	25
			2023	0	0
			2024	1	25
27.	<b>Uttar Pradesh</b>	23	2022	5	21.73
			2023	4	17.39
			2024	5	21.73
28.	<b>West Bengal</b>	6	2022	2	33.33
			2023	2	33.33
			2024	2	33.33
29.	<b>Andaman &amp; Nicobar</b>	0	2022	0	0
			2023	0	0
			2024	0	0
30.	<b>Chandigarh</b>	1	2022	0	0
			2023	0	0
			2024	1	100
31.	<b>Dadra Nagar Haveli &amp; Daman &amp; Diu</b>	1	2022	0	0
			2023	0	0
			2024	0	0
32.	<b>Delhi</b>	1	2022	0	0
			2023	0	0
			2024	0	0
33.	<b>Jammu &amp; Kashmir</b>	2	2022	0	0
			2023	0	0
			2024	0	0
34.	<b>Ladakh</b>	0	2022	0	0

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			2023	0	0
			2024	0	0
35.	Lakshadweep	2	2022	0	0
			2023	0	0
			2024	0	0
36.	Puducherry	1	2022	1	100
			2023	1	100
			2024	1	100

4. The status of filling up the vacancy of post in the State PCBs is disclosed in Table A as under:-

**Table A: Status of filling the vacancy of posts by State Pollution Control Boards**

S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned		Status of Posts in Number				The time line by which the vacancy will be filled (in months)	Remarks		
					Total Filled posts as on 01.04.2026	Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)				
1.	Andhra Pradesh	Scientific & Engineering	18 2	293	94	114	a) Direct	64	88	179 (61.09%)	03	<ul style="list-style-type: none"> <li>18 vacancies of Analyst Grade-II have been filled through APPSC and the candidates have joined duty. The Government has accorded permission to fill another 18 vacancies of Analyst Grade-II through APPSC, and the recruitment process has been initiated.</li> <li>Out of 21 candidates selected by APPSC, 20 AEE candidates have reported to duty. The Government has instructed to evolve a mechanism for filling up 40 AEE vacancies from qualified surplus staff available in the GSWS Department.</li> <li>The promotion posts are filled up as and when eligible candidates available with minimum qualifying service.</li> </ul>
							b) Promotion	24				
							c) Deputation	-				
		Administrative	11 1	20	-	a) Direct	67	91				
						b) Promotion	24					
						c) Deputation	-					
2.	Arunachal Pradesh	Scientific & Engineering	14	27	14	27	a) Direct	-	-	-	-	NA
							b) Promotion	-				
							c) Deputation	-				
		Administrative	13	13	-	a) Direct	-	-				
						b) Promotion	-					
						c) Deputation	-					
3.	Assam	Scientific & Engineering	11 1	264	88	207	a) Direct	8	23	57 (21.59%)	06	<ul style="list-style-type: none"> <li>Certain Vacancies under promotion remain unfilled due to either backlog positions or incumbent not being eligible for promotion.</li> <li>Letter are sent to the Government seeking approval to de-reserve the reserved post in order to clear the backlog.</li> </ul>
							b) Promotion	15				
							c) Deputation	-				
		Administrative	15 3	11 9	-	a) Direct	30	34				
						b) Promotion	4					
						c) Deputation	-					
4.	Bihar	Scientific & Engineering	52	72	-	5	a) Direct	52	52	67 (93.05%)	07	<ul style="list-style-type: none"> <li>The Bihar Public Service Commission has issued an advertisement for various posts. Further, document verification for 36 posts has been completed.</li> <li>General Administrative Department (GAD) had advertised a timeline for completion of recruitment process. As per the advertisement, the BPS will send its recommendation of successful candidates to the department by September, 2026.</li> <li>The department has hired staff on contractual basis.</li> </ul>
							b) Promotion	-				
							c) Deputation	-				
		Administrative	20	5	-	a) Direct	15	15				
						b) Promotion	-					
						c) Deputation	-					

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S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned		Status of Posts in Number			The time line by which the vacancy will be filled (in months)	Remarks			
					Total Filled posts as on 01.04.2026	Details of current vacancies in number				Total Vacancy as on 01.04.2026 (% of vacancy)		
5.	Chhattisgarh	Scientific & Engineering	161	328	65	119	Direct	72	96	209 (63.71%)	03 to 12	<ul style="list-style-type: none"> <li>A total of 13 posts of Chemist and 13 posts of Laboratory Assistant Grade-II, total 26 posts, are scheduled to be filled through a written examination to be conducted by Vyapam within the next three months.</li> <li>60 promotional posts remain vacant owing to non-availability of eligible candidates in the feeder cadre.</li> <li>All vacant posts are expected to be filled by December 2026.</li> </ul>
							Promotion	24				
							Deputation	-				
		Administrative	167	54	-	Direct	77	113				
						Promotion	36					
						Deputation	-					
6.	Goa	Scientific & Engineering	101	159	75	130	Direct	16	26	29 (18.23%)	09	<ul style="list-style-type: none"> <li>Direct recruitment is under process with the Engagement Agency.</li> </ul>
							Promotion	10				
							Deputation	-				
		Administrative	58	55	-	Direct	3	3				
						Promotion	-					
						Deputation	-					
7.	Gujarat	Scientific & Engineering	688	794	255	287	Direct	412	433	507 (63.85%)	Not Provided	<ul style="list-style-type: none"> <li>An advertisement for the recruitment of 08 posts of SSA, 144 posts of AEE &amp; 03 posts of ALO was advertised and examination was also conducted. Now, the recruitment is under document verification stage.</li> <li>The Recruiting Agency is the Constitutional Body and they deal with State Level Recruitment Procedures. GPCB is in constant touch with it.</li> <li>62 promotional posts remain vacant due to no eligible candidates in the feeder cadre</li> </ul>
							Promotion	21				
							Deputation	-				
		Administrative	106	32	-	Direct	20	74				
						Promotion	38					
						Deputation	16					
8.	Haryana	Scientific & Engineering	246	448	234	436	Direct	5	12	12 (2.68%)	Not Provided	<ul style="list-style-type: none"> <li>As on today i.e. 27.03.2026, on the recommendation of HPSC, 16 candidates have been appointed. The joining of 02 Scientist B has been stayed by the Hon'ble Punjab and Haryana High Court and will be appointed very shortly.</li> <li>Advertisement for appointing persons on deputation for the post of Chief Scientific Officer and Senior Scientist issued and in response to this, 3 application(s) has been received. The same will be filled up by 15th April, 2026.</li> <li>06 promotional posts remain vacant due to no eligible candidates in the feeder cadre.</li> <li>As on 02.04.2026, there is no vacancy</li> </ul>
							Promotion	3				
							Deputation	4				
		Administrative	202	202	-	Direct	-	-				
						Promotion	-					
						Deputation	-					
9.	Himachal Pradesh	Scientific & Engineering	183	375	97	241	Direct	52	86	134 (35.73%)	12	<ul style="list-style-type: none"> <li>Requisition to fill up 10 posts was sent to the erstwhile HP Staff Selection Commission. (HPSSC) and Ex-Servicemen Cell. But the functioning of erstwhile HPSSC was suspended by the Govt. of HP vide orders dated 26.12.2022. Now fresh requisition has been sent to the newly created H.P. Rajya Chayan Aayog, Hamirpur.</li> <li>Requisition for various posts has been sent to the newly created HP Rajya Chayan Aayog and Ex-Servicemen Cell and vacancies are likely to be filled up within one year.</li> <li>38 promotional posts are vacant due to no eligible candidates in the feeder cadre</li> </ul>
							Promotion	34				
							Deputation	-				
		Administrative	192	144	-	Direct	44	48				
						Promotion	4					
						Deputation	-					
10.	Jharkhand	Scientific & Engineering	144	271	11	24	Direct	-	133	247 (91.14%)	Not Provided	<ul style="list-style-type: none"> <li>Recruitment and Service Rules rectifications is under process and the recruitment will be started after approval and notification by the State Government.</li> </ul>
							Promotion	-				
							Deputation	-				
		Administrative	127	13	-	Direct	-	114				
						Promotion	-					
						Deputation	-					
11.	Karnataka	Scientific & Engineering	420	723	153	255	Direct	194	267	468 (64.73%)	Not Provided	<ul style="list-style-type: none"> <li>Government of Karnataka has issued certain instructions dated: 27-02-2026 regarding recruitment process. In compliance with these instructions, Karnataka State Pollution Control Board is taking necessary steps to start the recruitment process.</li> </ul>
							Promotion	73				
							Deputation	-				

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S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned		Status of Posts in Number				The time line by which the vacancy will be filled (in months)	Remarks								
					Total Filled posts as on 01.04.2026		Details of current vacancies in number				Total Vacancy as on 01.04.2026 (% of vacancy)							
		Administrative	30	3	10	2	Direct	119	201	<ul style="list-style-type: none"> <li>Departmental Promotion Committee meeting will be held after the verification of backlog posts for promotion from Social Welfare Department, GoK.</li> <li>152 promotional posts are vacant owing to non-availability eligible candidates in the feeder cadre.</li> </ul>								
						Promotion	79											
						Deputation	3											
12.	Kerala	Scientific & Engineering	22	9	425	19	9	Direct	17	30	53 (12.47%)	06	<ul style="list-style-type: none"> <li>Out of the 11 vacancies, appointment order was issued for 4 posts based on the advice received from the KPSC. 5 vacancies were already reported to PSC. 2 are to be reported. Expecting appointments within 6 months</li> <li>14 promotional posts are vacant owing to non-availability eligible candidates in the feeder cadre.</li> <li>Timeline for filling direct recruitment posts is given as 6 months.</li> </ul>					
								Promotion	13									
								Deputation	-									
		Administrative						19	6	17				3	Direct	22	23	
															Promotion	1		
															Deputation	-		
13.	Madhya Pradesh	Scientific & Engineering	58	8	1217	17	6	Direct	233	412	821 (67.46%)	07	<ul style="list-style-type: none"> <li>Requisition for 18 posts of Scientist was forwarded to the Staff Selection Board, pursuant to which an advertisement was issued on 25.02.2025 and the recruitment process is underway. Likewise, the Staff Selection Board has issued an advertisement dated 28.10.2025 for 20 posts of Chemist and 11 posts of Laboratory Assistant, and the further selection process in respect thereof is presently pending at the Board level.</li> <li>Demand letter was sent to the Staff Selection Board for 34 posts of Assistant Engineer (Environment) &amp; Assistant Engineer (Computer)</li> <li>313 promotional posts are vacant due to no eligible candidates in the feeder cadre.</li> <li>Hon'ble High Court, Jabalpur passed an order on 30.04.2016 stating that the plea for prospective overruling of the reservation in promotion under the 2002 Rules is negative. The case concerning reservation in promotion is currently pending before the Supreme Court.</li> <li>The tentative time frame for completion of the recruitment process is July 2026, subject to the Staff Selection Board, Bhopal.</li> </ul>					
								Promotion	179									
								Deputation	-									
		Administrative						62	9	22				0	Direct	276	409	
															Promotion	133		
															Deputation	-		
14.	Maharashtra	Scientific & Engineering	42	0	839	25	8	Direct	162	162	381 (45.41%)	Not Provided	<ul style="list-style-type: none"> <li>The recruitment process for 64 direct posts is in the final stage and being carried out through a recruitment agency.</li> <li>69 promotional posts are vacant due to no eligible candidates in the feeder cadre.</li> <li>Maharashtra Pollution Control Board (MPCB) submitted a revised staffing pattern of 1,310 posts to the Government of Maharashtra, which was approved by the High Power Committee in its meeting on 08.10.2024, the same was sanctioned by the Environment and Climate Change Department vide Government Resolution dated 29.01.2025.</li> </ul>					
								Promotion	-									
								Deputation	-									
		Administrative						41	9	20				0	Direct	159	219	
															Promotion	60		
															Deputation	-		
15.	Manipur	Scientific & Engineering	70	119	26	14	40	Direct	40	44	79 (66.38%)	12	<ul style="list-style-type: none"> <li>Streamlining of Recruitment Rules by the State Government is currently in progress.</li> <li>State Government approval is awaited for filling of direct vacant posts.</li> <li>6 promotional posts are vacant due to no eligible candidates in the feeder cadre.</li> </ul>					
								Promotion	4									
								Deputation	-									
		Administrative						49	14	40				35	Direct	32	35	
															Promotion	3		
															Deputation	-		
16.	Meghalaya	Scientific & Engineering	70	155	44	99	26	Direct	11	26	56 (36.12%)	Not Provided	<ul style="list-style-type: none"> <li>Recruitment under process. Extension of timeline is requested.</li> <li>The Service Regulation of the Meghalaya State Pollution Control Board is still undergoing its 1st amendment and the matter has been referred to the Government.</li> <li>Some posts to be filled once 1st Amendment of the Service Rules is approved</li> <li>Promotional posts are vacant due to non-eligible candidates in the feeder cadre.</li> </ul>					
								Promotion	15									
								Deputation	-									
		Administrative						85	55	30				Direct	23	30		
														Promotion	6			
														Deputation	1			
17.	Mizoram	Scientific & Engineering	11	24	7	18	4	Direct	3	4	6 (25%)	06 to 12	<ul style="list-style-type: none"> <li>Within 6 months – 12 months after the approval of the Government.</li> <li>DP&amp;AR(ArW) approval has been obtained for filling up of 4(four) posts i.e. Assistant Environmental Engineer, Scientist 'B', Junior Scientific Assistant and Jr. IT</li> </ul>					
								Promotion	1									

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S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned	Status of Posts in Number			The time line by which the vacancy will be filled (in months)	Remarks		
				Total Filled posts as on 01.04.2026	Details of current vacancies in number				Total Vacancy as on 01.04.2026 (% of vacancy)	
		Administrative	13	11	Deputation	-	2	Assistant and currently, concurrence of Finance Department is awaited.		
					Direct	2				
					Promotion	-				
					Deputation	-				
18.	Nagaland	Scientific & Engineering	8	17	8	Direct	-	-	All posts are filled.	
							Promotion			-
							Deputation			-
		Administrative	9	9	9	Direct	-			
							Promotion			-
							Deputation			-
19.	Odisha	Scientific & Engineering	27	463	11	Direct	101	283 (61.12%)	Not Provided	
							Promotion			59
							Deputation			-
		Administrative	18	63	63	Direct	66			
							Promotion			57
							Deputation			-
20.	Punjab	Scientific & Engineering	22	652	20	Direct	17	80 (12.26%)	Not Provided	
							Promotion			6
							Deputation			-
		Administrative	42	36	36	Direct	26			
							Promotion			31
							Deputation			-
21.	Rajasthan	Scientific & Engineering	50	822	32	Direct	107	234 (28.47%)	3 to 8	
							Promotion			69
							Deputation			-
		Administrative	32	26	26	Direct	32			
							Promotion			26
							Deputation			-
22.	Sikkim	Scientific & Engineering	10	11	8	Direct	2	2 (18.18%)	Not Provided	
							Promotion			-
							Deputation			-
		Administrative	1	1	1	Direct	-			
							Promotion			-
							Deputation			-
23.	Tamil Nadu	Scientific & Engineering	54	1014	40	Direct	84	377 (37.17%)	04	
							Promotion			55
							Deputation			-
		Administrative	46	23	23	Direct	105			
							Promotion			133
							Deputation			-

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S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned	Status of Posts in Number				The time line by which the vacancy will be filled (in months)	Remarks			
				Total Filled posts as on 01.04.2026		Details of current vacancies in number				Total Vacancy as on 01.04.2026 (% of vacancy)		
24.	Telangana	Scientific & Engineering	145	96	120	Deputation		49	110 (47.82%)	Not Provided	<ul style="list-style-type: none"> <li>The Board has requested the Secretary, Telangana Public Service Commission to fill the vacancies on priority basis as per the directions of Hon'ble NGT to comply with the directions of the Hon'ble Supreme Court.</li> <li>Due to bifurcation of State, Seniority issue is there in the Board, after finalization of the seniority in the feeder category of Senior Environmental Scientist &amp; Environmental Scientist, the post will be filled.</li> <li>The TGPCB requested the Public Service Commission to issue a separate Notification at the earliest vide letter dated.24.11.2025.</li> <li>20 promotional posts are vacant due to no eligible candidates in the feeder cadre.</li> </ul>	
						Direct	44					
						Promotion	5					
		Administrative	85	230	24	61	Deputation	-				61
							Direct	46				
							Promotion	15				
25.	Tripura	Scientific & Engineering	20	29	20	Direct	3	5	9 (31.04%)	Not Provided	<ul style="list-style-type: none"> <li>Presently the vacant posts have been increased due to superannuation of few employees. The State Board has taken all necessary initiatives for filling up of the Posts and the aforesaid posts will be filled up following all the statutory norms.</li> <li>It is further submitted that, during 2021, the board has taken several initiatives including publication of Advertisement for recruitment to the vacant posts (One Junior Scientist and one Junior Environmental Engineer). However, due to change in recruitment policy of the State Government, the recruitment could not be done at that time. Now, the process of preparation of fresh Recruitment Rules as well as amendment of the existing rules have been completed from the side of TSPCB as per the new recruitment policy of the State Government and the said Recruitment Rules is under process for obtaining concurrence of the State Government. It is expected that the TSPCB will fill up the vacant posts after finalization of the Recruitment Rules.</li> </ul>	
						Promotion	2					
						Deputation	-					
		Administrative	9	5	4	Direct	3	4				
						Promotion	1					
						Deputation	-					
26.	Uttarakhand	Scientific & Engineering	67	103	23	Direct	37	49	80 (77.66%)	Not Provided	<ul style="list-style-type: none"> <li>Proposal for finalizing the Service Rules is under consideration at State Government and will be finalised at the earliest and the vacancies will be filled up accordingly.</li> <li>29 promotional posts are vacant due to no eligible candidates in the feeder cadre.</li> </ul>	
						Promotion	12					
						Deputation	-					
		Administrative	36	5	31	Direct	14	31				
						Promotion	17					
						Deputation	-					
27.	Uttar Pradesh	Scientific & Engineering	343	732	372	Direct	134	148	360 (49.18%)	Not Provided	<ul style="list-style-type: none"> <li>All the posts under Group 'A' are prescribed to be filled through promotion. However, officers who have completed the qualifying service required for promotion are not available. The process for relaxation of the qualifying service for promotion to the vacant posts of Chief Environment Officer is currently under process.</li> <li>With regard to the vacant posts to be filled by direct recruitment for Group 'B', namely Assistant Environmental Engineer and Assistant Scientific Officer, in pursuance of the Government letter dated 09.09.2025, an MoU was signed with IIT Kanpur on 10.11.2025 for conducting the recruitment. Further, the process for the First Amendment to the Uttar Pradesh Pollution Control Board Service Regulations, 1995 is under process.</li> <li>For selection to 115 posts under Group 'C' to be filled by direct recruitment, the requisition is under process with the Uttar Pradesh Subordinate Services Selection Commission, Lucknow. The PET examination was conducted by the Commission on 07.09.2025. In order to complete the selection process for the various Group 'C' posts requisitioned by the Board, a request has been made by the Board to the Uttar Pradesh Subordinate Services Selection Commission through its letter dated 06.11.2025.</li> </ul>	
						Promotion	14					
						Deputation	-					
		Administrative	389	177	212	Direct	187	212				
						Promotion	25					
						Deputation	-					
28.	West Bengal	Scientific & Engineering	138	309	166	Direct	32	42	143 (46.27%)	Up to 50 months	<ul style="list-style-type: none"> <li>Proposal forwarded to the Govt. for approval for recruitment in 10 posts of Junior Scientist, 3 posts of Environmental Analyst, 2 posts of Laboratory Assistant, 7 posts of Laboratory Attendant and 4 posts of Assistant Environmental Engineer.</li> <li>Promotional posts are vacant due to no eligible candidates in the feeder cadre.</li> </ul>	
						Promotion	10					
						Deputation	-					
		Administrative	171	70	101	Direct	80	101				
						Promotion	21					

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S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned	Status of Posts in Number			The time line by which the vacancy will be filled (in months)	Remarks	
				Total Filled posts as on 01.04.2026	Details of current vacancies in number				Total Vacancy as on 01.04.2026 (% of vacancy)
					Deputation	-			
Sub-Total(A)			10915	5932	4983	(45.65%)			

5. It has been pointed out that the Jharkhand PCB has not filed response till now. No one is present on behalf of Jharkhand PCB. Therefore, we require the Member Secretary, Jharkhand PCB to appear virtually and assist the Tribunal on the next date of hearing.

6. A perusal of the above tables reveal that the PCBs and PCCs do not have the requisite facilities and in almost all the PCBs/PCCs the gaps are existing. Hence, we require each of the PCBs/PCCs to respond to the above disclosure of the CPCB and point out the reason for not having the optimum prescribed facilities. Let the response affidavit be filed within four weeks. The Applicant also seeks four weeks' time to file the objection to the report of the CPCB.

7. In the meanwhile, the concerned PCCs, PCBs and State Authorities to take expeditious steps to ensure that the requisite facilities are created and vacant posts are filled up.

8. List on 28.07.2026.

Prakash Shrivastava, CP

Dr. Afroz Ahmad, EM

April 10, 2026  
Original Application No. 693/2023  
Original Application No. 562/2023  
A

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## ANNEXURE B

**Reply to Para 6 of the Order dated 10.04.2026 of NGT in OA No. 693/2023 (I.A. No. 512/2024) regarding Table 3: Details of Laboratories under APCB Participating in PT Performance Program**

The Assam Pollution Control Board has been upgrading the laboratory infrastructure of its Regional Laboratory Offices (RLOs) located at Bongaigaon, Nagaon, Tezpur, Silchar, and Sivasagar, with the objective of facilitating their effective participation in the forthcoming Proficiency Testing (PT) programmes, in compliance with prescribed regulatory and quality assurance requirements.

It is respectfully submitted that the Central Laboratory of the Board has been consistently and regularly participating in such Proficiency Testing programmes, thereby maintaining adherence to established standards of analytical quality and competence.



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**Reply to Para 6 of the Order dated 10.04.2026 of NGT in OA No. 693/2023 (I.A. No. 512/2024) regarding Infrastructure facility available for monitoring of environmental parameters at Assam Pollution Control Board**

Sl. No	Available parameters		Remarks
1	Water and Waste Water	Cyanide	The Board has installed an ICP-OES facility through which Cyanide can be analyzed. Moreover, Ion Selective Electrode (ISE) also available for analysis of CN
2	Solid and Solid waste	Soil Moisture	The parameter is analyzed at the Central Laboratory
		Corrosivity	Facility available at the Central Laboratory
		Ignitibility	Facility available at the Central Laboratory
		% Organic Content	The parameter is analyzed at the Central Laboratory
		pH	The parameter is analyzed at the Central Laboratory
		Organic Carbon/Matter (Chemical Method)	The parameter is analyzed at the Central Laboratory
		Calorific Value	Facility available at Central Laboratory
3	Meteorology, Air, Noise & Emission	TCLP	Although the facility is available, it is currently out of order; repair work has been initiated.
		Moisture	Shall be analysed, instrument to be purchased within 6 months
3	Meteorology, Air, Noise & Emission	Halides (HF/ HCl)	The procurement of the instrument for monitoring HF/HCl is currently in progress. Shall be done within 6 months
		<b>Available Instruments &amp; Equipment</b>	
4	For Sampling of Water, Waste water and Solid/HW	Ice Box (2 Nos.) (150 L & 100L)	The Board already possesses a number of ice boxes for sampling of water, wastewater, and solid/hazardous waste; however, all are of lower capacity.
		Auger/Core Sampler	Shall be purchased within 6 months
5	For Sampling of Ambient Air & Source Emission monitoring	High Volume Sampler	At present, the Board is undertaking monitoring of Suspended Particulate Matter (SPM) by using Respirable Dust Sampler.
		Tedler bags different sizes	The procurement is in progress.
		Portable TOC Analyser for EM	Under process
6	For processing of Environmental Samples	Accelerated Solvent Extraction	Lack of fund
		Lab Ball Mill Grinder	Shall be purchased within 6 months
		Microbial Culture Refrigerator	Available in the laboratory
		Thermohygrometer	Available in the laboratory
		Imhoff Cone	Available at Central Laboratory
		Solid Phase Extraction System	Lack of fund
7	Analytical instruments	Water Bath	Available for processing of samples
		Digital Burettes (50 ml*2), (100ml*2)	Shall be purchased within 6 months
		Methane & Non-Methane (NMHC) Analyser	The Analyser shall be purchased.
		Moisture Content Analyser	Shall be purchased within 6 months



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ANNEXURE C



**Assam Pollution Control Board**  
Bamunimaidam, Guwahati-781021

**Proposed Budget Estimate for the Financial Year: 2026-27**  
**(Laboratory Division)**

(Monitoring of Air, Water, Solid waste, Noise and Infrastructural Development)

Sl. No.	Description	Amount (Rs.)
1	<b>Routine Laboratory Works</b>	
	(a) Laboratory Chemicals & Reagents	20,00,000.00
	(b) Glassware/ Plasticware	10,00,000.00
	(c) Small equipments & Consumable like-Tedler bags, digital burette, auger/core sampler in compliance of the Hon'ble NGT direction in the matter of OA No. 693/2023.	15,00,000.00
	(d) Certified Reference Materials for NABL	10,00,000.00
	(e) Refilling of LPG Gas/ Acetylene, N <sub>2</sub> , Argon, H <sub>2</sub> Gas/ required for AAS, IC, ICP-OES, GC-MS, etc.	7,00,000.00
	(f) PT Tests for NABL, AQC/PT cost conducted by CPCB and Renewal of OHSAS/ NABL	3,00,000.00
2	<b>Instruments:</b> (Laboratory Instruments like - Ion meter, pH/Conductivity meter, TOC Analyser with water purifier, other equipments required for Hazardous waste/solid waste analysis (in compliance of the Hon'ble NGT direction in the matter of OA No. 693/2023), UV-Vis spectrophotometer, Noise Level Meter, PM10, PM2.5 samplers etc.)	75,00,000.00
3	Maintenance of Instrument with spares and Calibration like RDS(PM10), PM2.5, Master Calibrator, Sound Level Meter samplers etc.	50,00,000.00
4	AMC/CMC for the Sophisticated Instrument with spares parts (UV-Vis, AAS, TKN analyser, etc).	10,00,000.00
5	O&M cost for CAAQMS (9 nos.) @Rs. 14,00,000.00/station	126,00,000.00
6	Project Works related Environmental Issues	25,00,000.00
	<b>Total (Rs.)</b>	<b>351,00,000.00</b>

(Rupees Three crore fifty one lakhs) only.



  
 Chief Env. Scientist



# Pollution Control Board, Assam

(Department of Environment & Forests, Government of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ  
(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



No. ESTT-22012/1/2024-HRA-PCBA  
To,

Dated Guwahati, the 18<sup>th</sup> February, 2025

The Secretary to the Govt. of Assam,  
Environment and Forest Department,  
Dispur, Guwahati -06.

Sub: De-reservation of reserved posts in the Roster Register –reg.  
Ref: OM No. ABP.81/2022/58 dtd. 18.01.2024.

Madam,

Inviting reference to the subject and OM under reference, as cited above, I would like to submit the following facts and figures regarding Roster Position in Scientific cadre in the Board.

1. That the '**Senior Environmental Scientist**' cadre in Laboratory and Scientific Service in Pollution Control Board, Assam has 3 sanctioned posts out of which one post in Sl. No. 5 and one at Sl. No. 8 at 13 point Roster register of the cadre are kept vacant as per the reservation policy of the Government due to non-availability of eligible Schedule Tribe (Plain) and SC candidates in the Zone of Consideration in the feeder cadre i.e Executive Environmental Scientist. Copy of the Roster Register in the cadre of Senior Environmental Scientist is enclosed as **Annexure-I** and Gradation list of Laboratory and Scientific Services showing the Executive Environmental Scientist cadre is enclosed as **Annexure-II**. In this connection it is pertinent to mention that as per the Section 9 (III) (b) Table 3 in Appendix-III of Pollution Control Board, Assam (Employees' Service) Regulation- 2012, only M.Sc Degree holders shall be promoted to the post of Senior Environmental Scientist from the post of Executive Environmental Scientist (Copy enclosed as **Annexure-III**). It needs special mention that in the feeder cadre there is no eligible Scheduled Tribe (Plain) and SC candidate for promotion to the post of Senior Environmental Scientist. Due to absence of ST(P) and SC candidate in the feeder cadre i.e Executive Environmental Scientist cadre, it would not be possible to fill up the vacant post of Senior Environmental Scientist reserved for ST(P) candidate in point No. 5 and 8 in 13 point Roster Register with ST(P) and SC candidate in the near future.

It is pertinent to point out that there is a SC candidate in the Sl. No. 4 the Gradation, he is not eligible for promotion to the next higher rank under the provision of Section 9 (III) (b) Table 3 in Appendix-III of Pollution Control Board, Assam (Employees' Service) Regulation- 2012 as his M.Sc qualification which he obtained through distance education from an institution not recognised by the UGC.

2. Similarly, the '**Executive Environmental Scientist**' cadre in Laboratory and Scientific Service in Pollution Control Board, Assam has 6 sanctioned post out of which one post at point No. 14 at 13 point Roster register of the cadre is kept vacant as per the reservation policy of the Government due to non-availability of Schedule Tribe (Hill) candidate in the Zone of Consideration in the feeder cadre i.e Assistant Executive Environmental Scientist. Copy of the Roster Register in the cadre of Executive Environmental Scientist is enclosed as **Annexure-IV** and Gradation list of Laboratory and Scientific Services showing the Assistant Environmental Scientist cadre is enclosed as **Annexure-II**. In this connection it is pertinent to mention that as per the Section 9 (III) (b) Table 3 in Appendix-III of Pollution Control Board, Assam (Employees' Service) Regulation- 2012, B.Sc Degree holders shall be promoted to the post of Executive Environmental Scientist from the post of Assistant Environmental Scientist (Copy enclosed as **Annexure-III**). It needs special mention that in the feeder cadre there is no Scheduled Tribe (Hill) candidate for promotion to the post of Executive Environmental Scientist. Due to absence of ST(H) candidate in the feeder cadre i.e. Assistant Executive Environmental

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

Phone : 0361-2652774 & 2550258; Website : [www.pcbassam.org](http://www.pcbassam.org); E-mail : [membersecretary@pcbassam.org](mailto:membersecretary@pcbassam.org)

Regional Offices at : Dibrugarh, Golaghat, Sivasagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon, Silchar, Tinsukia & South Bank (Chaygaon)

## 6092

Scientist cadre, it would not be possible to fill up the vacant post of Executive Environmental Scientist reserved for ST(H) candidate in roster at point no. 14 in 13 point Roster Register with ST(H) candidate in the near future.

In view of the above, under the provisions notified under point no. III vide O.M. no. quoted under reference, it is proposed to de-reserve the posts mentioned in the table below so that the vacant post can be filled up with a suitable candidate from the Gradation list as per the provision of Rule in force:

Sl. No.	Cadre	Roster point	Currently being reserved for
1	Senior Environmental Scientist	5	ST(P)
2	Senior Environmental Scientist	8	SC
3	Executive Environmental Scientist	14	ST(H)

It is, therefore, requested kindly initiate for approval of the Competent Authority in the State for de-reserving the three reserved posts mentioned above accordingly. An early action is solicited.

Sincerely yours,

**Member Secretary**

No. ESTT-22012/1/2024-HRA-PCBA-A

Dated Guwahati, the 18<sup>th</sup> February, 2025

Copy to:

PA to the Chairman, PCBA for kind appraisal of the Hon'ble Chairman.

(e-signed)

**Member Secretary**



# Assam Pollution Control Board

(Department of Environment, Forest & Climate Change, Govt. of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ

(অসম চৰকাৰৰ বন, পৰিৱেশ আৰু জলবায়ু পৰিৱৰ্তন বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-16609



24  
LIFE  
Lifestyle for  
Environment

ESTT-36/17/2024-HRA-PCBA/394

Dated Guwahati, the 22<sup>nd</sup> January, 2026

To

The Commissioner & Secretary,  
Government of Assam,  
Environment, Forest and Climate Change Department,  
Dispur, Guwahati-06

Sub: De-reservation of Scheduled Caste reserved post – reg.

Ref: O.M. No. ABP.81/2022/58 dated 18.01.2024

Sir,

With reference to the subject cited above, I would like to inform you that the cadre of Additional Chief Environmental Engineer under the Engineering and Technical Service of the Assam Pollution Control Board has two (2) sanctioned posts, out of which one post is lying vacant. As per 13 point roster the post is in serial No.8 and has been kept vacant in accordance with the Government reservation policy due to non-availability of an eligible Scheduled Caste candidate in the zone of consideration in the feeder cadre, i.e., Senior Environmental Engineer.

In this connection, a copy of the Roster Register of the Additional Chief Environmental Engineer cadre is enclosed as **Annexure-I**, and the gradation list of the Engineering and Technical Service showing the Senior Environmental Engineer cadre is enclosed as **Annexure-II** for ready reference.

It is further submitted that, as per the Government reservation policy, three (3) meetings of the Selection Committee have already been held by this office on 26.06.2025(*copy of the minutes annexed as Annexure-III*), 13.10.2025(*copy of the minutes annexed as Annexure-IV*), and 19.12.2025(*copy of the minutes annexed as Annexure-V*). However, no eligible Scheduled Caste candidate has been found suitable for promotion to the post of Additional Chief Environmental Engineer from the feeder cadre.

In view of the above, it is evident that there is no eligible Scheduled Caste candidate available for promotion to the said post, and consequently, it would not be feasible to fill up the reserved vacancy at Roster Serial No. 8 in the near future. Considering the workload and functional requirements of the Assam Pollution Control Board, it is therefore requested that approval for de-reservation of the said post may kindly be accorded so as to enable filling up of the vacancy at the earliest in the interest of public service.

Accordingly, under the provisions notified at Point No. III of the Office Memorandum cited under reference, it is proposed to de-reserve the post reserved for Scheduled Caste at Point No. 8 in the 13-point roster, so that the vacant post may be filled up with a suitable candidate from the gradation list as per the rules in force.

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

Phone : 0361 2550258; Website : www.pcbassam.org; E-mail : membersecretary@pcbassam.org

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# 6094

It is, therefore, requested that the de-reservation of the Scheduled Caste post at Point No. 8 of the 13-point roster may kindly be approved.

An early action in the matter is solicited.

Sincerely Yours,

Encl:As stated.

**Member Secretary i/c**

Memo.No. ESTT-36/17/2024-HRA-PCBA/394-A

Dated Guwahati, the 22<sup>nd</sup> January,2026

Copy to:

1. P.A to the Chairman for kind appraisal of the Hon'ble Chairman APCB.
2. Concerned file for record.

**(e-Signed)**

**Member Secretary i/c**